

Declaration of Assets and Liabilities

myself, my spouse and dependents*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. Description Spouse Dependant-Dependan No. Name(S) 1-1 Name Etc. Name Name Phool Kumar Sud hir KR Anjali Roy Devi-10,000/- 500/-(1) Cash 12000/-Shrawan Kumar-500 (ii) Deposits in SBI-A/C NO-SBI SBT SBI Banks, Financial 00F83PPE880L Amt -Amt -Institutions And Amt-Amt -Amt - 23,000/-Non-Banking 21000/-4,000/-2000/-2000/-Financial Companies (111) Bonds, Debentures and Sil Nil Shares in lin Nil Nil companies (iv) Other financial institutions, Sil Sil NSS, Postal Vil Sil Sil Savings, LIC Policies, etc. (V) Motor Vehicles BROIDY (details of Sil Sil Vil 1:1 make, etc.) 9550 (vi) Jewellery (give Gold-109 details of Sil Vil Sil Sil Silver-1009 weight and value) (vii) Other assets, Fridge such as values Sil Sil Sil Sil of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependen t-2 Name	Dependant 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	16 0:2 16	Nil	7:1	7:1	Nil
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Vil	Vil	Vil	Nil	Nil
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	۲iI	1:1	તા	V:1	N:1
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	انا,	Nil	Jil	7:1	N :1
v)	Others (such as interest in property)	_	_	_		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
<u>(a)</u>	(i) Loans from Banks	5BI-BVM-10,00,000/-		
	(ii) Loans from financial institutions	7:1	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	7:1	V:1	
	(b) dues to departments dealing with supply of water	7:1	Nil	
	(c) dues to departments dealing with supply of electricity	J:1	Sil	

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	(d) dues to departments dealing with telephones	V:1 ·	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	711.	Nil
	(f) Other dues, if any	70	70
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AFRPY5828E	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	7:1
	(iii) Sales Tax [Only in case of proprietary business]	7:1	Nil
	(iv) Property Tax	7,1	Nil

o. <u>Fersonal De</u>	ctan	
GPF/CPF/PRAN No.	:-	PTS/BLA-979
Gender	;-	M (M/F)
Date of Birth	**	27031977 (DD/MM/YYYY)
Class/Group	;-	C (A/B/c)
Cadre	1-	MESSENGER (Full Name e.g. B.A.SBihar Administrative Service,
Home District	:-	B.S.S Bihar Secretariat Service etc.)
l hereby d knowledge and be	eclare lief.	that the above details are true to the best of my

Signature Tariza STHIZ WIZA Name of Employee: VENOP KR. YADAY

Place: PATNA.... Designation office Attendant

Date: 11/02/2025 Department: Bibar Vidhan Sabbar PATNA